

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 25(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

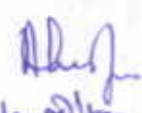

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016

NAME OF THE COMPANY: IFCI Ltd.

V/s.

M/s. Herman Milkfood Ltd.

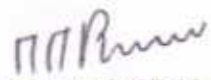
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Atul Sheguri	Advocate	IFCI	
2	Vinod Gupta	Advocate	IFCI	

Order

The matter has been transferred from Court No. 2. It has been put up for proper orders.

List on 09.09.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

4th August, 2016